

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2999
TO BE ANSWERED ON 19TH AUGUST, 2025**

IMPLEMENTATION OF PM-JAY IN HOSPITALS

2999. SHRI VIVEK K. TANKHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of hospitals empanelled under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) found guilty of irregularities/violations during the last five years;
- (b) the nature of violations/irregularities committed by these hospitals including fraudulent claims, overcharging, and denial of services to beneficiaries;
- (c) the action taken against such hospitals including de-empanelment, recovery of fraudulent claims, and legal proceedings initiated;
- (d) the total amount of fraudulent claims identified and the amount recovered from such hospitals; and
- (e) the steps taken to strengthen the monitoring and audit mechanism to prevent such violations in future?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is governed on a zero-tolerance policy towards fraud and abuse and various steps are taken for prevention, detection and deterrence of different kinds of irregularities that could occur in the scheme at different stages of its implementation. A robust anti-fraud mechanism has been put in place and National Anti-Fraud Unit (NAFU) has been established at National Health Authority (NHA) and works in close coordination with State Anti-Fraud Units (SAFU) to investigate and take joint action against issues related to fraud and abuse.

A total of 3,167 hospitals were found guilty of irregularities/violations since inception of the scheme, and suitable actions including de-empanelment of 1114 hospitals, levying penalty worth Rs. 122 crore on 1504 errant hospitals and suspension of 549 hospitals have been taken against fraudulent entities as reported by the States/UTs.

NHA provides all States and Union Territories with access to robust real time dashboard monitoring thereby enhancing transparency and accountability.